

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 331
IA-6109/2022
In
IB-761(ND)/2021

IN THE MATTER OF:

M/s. Om Telecom Logistics Pvt Ltd

.....**APPLICANT/PETITIONER**

Vs.

MKY Constructions Pvt Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Anju Jain, Adv Hitesh Sachar, Adv Surender
for Applicant in I.A. No. 6109/2022

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **23.02.2024.**

Sd/-
(Court Officer)